

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA) : (a) Sir, as such no mobile network has stopped functioning due to naxalite terrorism, during 2010, 2011 and 2012. However, some of the Base Transceiver Stations (BTSS) have been reported to be affected due to naxalite terrorism. The State wise breakup of BTSS affected due to naxalite terrorism during 2010, 2011 and 2012 is given below.

Sl.No.	Name of State	No. of BTSS affected		
		2010	2011	2012
1.	Andhra Pradesh	04	01	03
2.	Bihar	02	01	01
3.	Chhattisgarh	NIL	01	NIL
4.	Jharkhand	20	23	17
5.	Maharashtra	NIL	NIL	01
6.	Odisha	12	08	08
7.	West Bengal	NIL	01	NIL

(b) Various measures like hiring of security guard/Care taker for manning the BTSS, hiring of local teams for operation and maintenance activities and wall fencing of sites are taken. In addition, assistance of security agencies is also taken to safeguard the BTS/Telecom Network systems.

(c) No such case has come to notice.

(d) Does not arise in view of (c) above.

#### **Fine for violation of EMF**

982. SHRI T. M. SELVAGANAPATHI : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that Government is considering to double the fine for violation of Electro-Magnetic Field (EMF);

(b) whether it is also a fact that Government has received any recommendation in this regard from any panel; and

(c) whether Government had lowered the permissible radiation limit for mobile towers to 0.45 watts per sq. metre which is one tenth of the International Commission on Non-Ionizing Radiation Protection (ICNIRP) guidelines for Indian operators, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA) : (a) The Government has doubled the penalty for violation of Electro-Magnetic Field (EMF) from Rs. 5 lakh to Rs. 10 lakh per BTS in November, 2013 and there is no proposal to double it at present.

(b) Does not arise in the view of above.

(c) Based on the recommendation of Inter Ministerial Committee, constituted by Department of Telecommunications (DoT) on EMF radiation issues, the norms for radiation limit for the Radio Frequency Field (Base Station Emissions) in India has been reduced to 1/10th of existing safe limits prescribed by International Commission on Non Ionizing Radiation Protection (ICNIRP) with effect from 01.09.2012.

In India, the cellular GSM services are being operated at 900 MHz and 1800 MHz frequency band as well as 2100 MHz. For 900 MHz, Permissible Power Density is 0.45 Watt/Sqm, whereas for 1800 MHz and 2100 MHz, Permissible Power Density is 0.9 Watt/Sqm and 1.00 Watt/Sqm respectively.

### **Cyber crimes**

†983. SHRI PRABHAT JHA : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that due to rise in cyber crimes a large number of Indians are falling prey to frauds;

(b) if so, the details thereof;

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†Original notice of the question was received in Hindi.